

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
CALCUTTA BENCH  
KOLKATA

MA 575 of 2012  
(OA 1334 of 1996)

Date of Order : 03-01-2013

Present : Hon'ble Mr. Mukesh Kumar Gupta, Judicial Member  
Hon'ble Mr. Shankar Prasad, Administrative Member

Eastern Railway  
VS  
Ram Prabesh Mondal & Ors.

For the Applicants : Mr. P.B. Mukherjee, Counsel  
(Respdnts. in OA)  
For the Respondent : None

**ORDER (ORAL)**

**Per Mr. Mukesh Kumar Gupta, JM :**

Time is extended to complete the exercise, as required in terms of the order dated  
22.3.2012 up to 31.3.2013. MA is disposed of.

MEMBER(A)

MEMBER(J)

/DKN/

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